HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

Subject:- Selection Process for filling of 04 Posts of Readers notified vide notification no. 01 of 2021/RG dated 27.04.2021 - Interview/Viva-Voce.

NOTIFICATION

Dated: 04.07.2022

No: 893 of 2022/RG

It is hereby notified for information of all the candidates who have appeared in the Online Computer based Test conducted on 30th April, 2022, for the posts of Readers in the High Court of J&K and Ladakh, pursuant to High Court Notification No. 01 of 2021/RG dated 27.04.2021 read with High Court Notification No. 438 of 2022/RG dated 22.04.2022, the following candidates in the ratio of 1:5 are hereby called and directed to appear in the interview:-

S.No	Roll No.	Name of the Candidate	Parentage
1	KL1011	TOYUB MOHD BURHAN U ZAMAN	GHULAM MOHD RAINA
2	KL1043	SHAISTA SHAFIQ	SHAFIQ AHMAD WANI
3	KL1080	UFAQ MUSHTAQ	PZ MUSHTAQ AHMAD SHAH
4	KL1086	ULFAT ALTAF	ALTAF HUSSAIN BABA
5	KL1131	ROMISA RASOOL	GH RASOOL KHANDAY
6 .	KL1157	MASROOR AHMAD SHEIKH	MOHD SHAFI SHEIKH
7	KL1208	TABIA FATIMA	HAKIM NISAR HUSSAIN
8	KL1223	ASIF IQBAL SHAYIQ	FATAH MOHAMAD SHA
9	KL1293	YOUNIS HAMID	ÅB HAMID DIGOO
10	JL1022	VAHID KHAN	TAFAIL HUSSAIN
11	JL1046	VISHAL SINGH DOGRA	PURAN SINGH DOGRA
12	JL1064	DURGA SANDHYA SHUBHAM	DURGA DASS
13	JL1071	ISHWIN KAUR	ABHINANDAN SINGH
14	JL1078	AMAN MEHTA	RAJEEV MEHTA
15	JL1080	RAKESH SINGH	PARBHAT SINGH
16	JL1099	DAKSHITA SHARMA	JAGDISH SHARMA
17	JL1110	JYOTIKA THAKUR	BALBIR SINGH
18	JL1143	ANU CHARAK	KRISHAN SINGH CHARA
19	JL1149	NEELAM SINGH	SUDESH SINGH

20	JL1198	AKSHITA BHARTI	NARESH KUMAR
21	JL1332	BHAWANA KESAR	NARESH KUMAR
22	JL1341	BHAVNA SHARMA	SURJEET KUMAR
23	JL1421	SAJAD HUSSAIN SHAH	KHURSHID HUSSAIN SHAH

The interview of the candidates belonging to the Kashmir Province shall be held on Saturday, 23rd of July, 2022 at 10:30 AM, at High Court Complex, Srinagar whereas the 'interview of the candidates belonging to the Jammu Province shall be held on Saturday, 30th of July,2022 at 10:30 AM, at High Court Complex, Jammu.

Note:

The candidates shall bring all the requisite testimonials along with one set xerox copies of all the documents and a Photo Identity card with them. They shall report at the respective venue at least 01 hour prior to the scheduled time.

(Sanjeev Gupta) Registrar General

Dated: 04.07.2022

No.: 218015-30/RG

Copy of above forwarded to the:-

- 1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
- 2. Secretary to Hon'ble Mr. Justice Sanjeev Kumar,
- 3. Secretary to Hon'ble Mr. Justice Puneet Gupta,
- 4. Secretary to Hon'ble Mr. Justice Javed Iqbal Wani, for information of their Lordships.
- 5. Registrar Vigilance, High Court of J&K and Ladakh, Jammu for information.
- 6. Registrar Judicial, High Court Wing, Jammu/Srinagar.
 - for information and for taking necessary action in the matter.
- 7. CPC, eCourts, High Court of J&K and Ladakh, Jammu and with the request to upload the same on website of the High Court.
- 8. Director Information Jammu/Srinagar, UT's of J&K and Ladakh for information and with the request to get the instant notice published in two leading English newspapers having wide circulation in the UT of J&K and UT of Ladakh.
- 9. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping record of the same.

Registrar General